

was called to identify the sailors who were handed over to the officer after confiscating the film. It has also been reported that on the 7th November, 1980, a Gemini dinghy from one of the auxiliary Britishships approached INS Rajput and took photographs before it left the area and returned to its ships.

The matter has been taken up with the Government of United Kingdom through diplomatic channel.

#### **Inter-State gangs of Dacoits**

\*357. DR. SARUP SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that certain gangs of Inter-State Dacoits are operating in Delhi, Uttar Pradesh and other neighbouring States

(b) whether it is also a fact that there is a centralised intelligence agency for surveillance and tracking of such criminals; and

(c) if not, whether Government propose to create such an agency?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA) : (a) The information has been called for and will be laid on the Table of the House on receipt.

(b) No, Sir.

(c) There is no proposal under consideration at present.

#### **Payment of Honorarium for Additional Charge**

\*358. DR. SHRIMATI NAJMA HEPTULLA: Will the Minister of LABOUR be pleased to state :

(a) whether it is a fact that State Government Officers holding ad-

ditional charge of the posts of Welfare Commissioner in various States were paid honorarium for such additional work;

(b) whether it is also, a fact that some Under Secretaries of his Ministry held additional charge of the posts of Welfare Commissioners in the year 1978 for over six months or so;

(c) whether any honorarium was paid to them for this additional work and if not, what are the reasons therefore; and

(d) whether any representations were received from such Under Secretaries and if so, what action was taken thereon?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI) :

(a) Till 1977, the field work relating to some welfare funds was being looked after by officers of the State Government in addition to their duties and they were paid some Special pay on that account. This arrangement was discontinued after posts of Welfare Commissioners were created by the Central Government.

(b) An Under Secretary of the Ministry of Labour was required in March, 1978 to work as Welfare Commissioner at Bhilwara (Rajasthan) in addition to his own duties, for a period slightly over 6 months."

(c) and (d) The representation received from the officer for grant of honorarium to him is under examination.

\*359- [Transferred to the 16th December, 1980.]

#### **Concessions to Christian Converts**

\*360. SHRI K.C. SEBASTIAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that concessions granted to Scheduled Castes